

O.A.112/11

21.12.11

Case not reached.

Within 31.1.12

(5)

LBSC

31.1.12

Due to sole demise of Sri S.P. Singh, A^l,
Case to and forward to 9.2.12

LBSC

(6)

09.2.12

Case not reached. due to
death of Sri C.P. Singh.
List on 16.4.12.

LBSC

O.R.
R.A. not
filed
V.A.
30.1.12
1/2

O.A.No.112/2011

Dated:-16.04.2012.

Hon'ble Sri. Justice Alok Kumar Singh, Member (J)
Hon'ble Sri. S.P. Singh, Member (A)

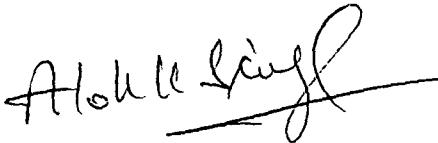
For Applicant:-Surendran P.

For Respondents:-Sri S.P. Singh holding brief for Sri Anand
Vikram.

Sri Surendran P fairly concedes that this O.A. may be
dismissed as infructuous.

The O.A. stands dismissed having become
infructuous.


Member (A)


Member (J)

Amit/-

OK
Copy to Lawer
Dated 16-4-12
Briseard
19-4-12